

**GOVERNMENT OF INDIA
STEEL
LOK SABHA**

UNSTARRED QUESTION NO:5743
ANSWERED ON:03.05.2000
MALVIKA STEEL PLANT
RAMAKANT YADAV

Will the Minister of STEEL be pleased to state:

- (a) whether the Malvika, a Private sector Steel Plant at Ushapuram, Jagdeeshpur (U.P.) has been granted a licence to import coal from abroad;
- (b) if so, the quantum of coal imported by the said steel plant and the quantum of steel produced as compared to the coal;
- (c) whether it is a fact that the production in the said plant has been stopped for the last few months; and
- (d) if so, the manner in which the imported coal was utilised during this period?

Answer

MINISTER OF STATE FOR STEEL

(SHRI DILIP RAY)

- (a) According to Export & Import Policy 1997-2002, coal can be imported by any person (including M/s Malvika Steel Limited) without any licence and without any restrictions. Hence, the question of grant of any import licence to M/s Malvika steel Limited for the import of coal does not arise.
- (b) As per information available, no coal has been imported by Malvika Steel Ltd.
- (c) The construction of the integrated steel plant has not been completed as yet. Some units of the plant have been constructed. Some of these units, like the Blast Furnaces, have undergone trial operations. Presently, the trial operations are not going on. The steel plant will be commissioned on completion of erection work.
- (d) Does not arise, in view of (b) above.